

**CENTRAL ADMINISTRATIVE TRIBUNAL  
CUTTACK BENCH, CUTTACK,**

**ORDER SHEET**

No. Of Adjournment : 20

COURT NO. : 1

13.09.2019

O.A./260/65/2017

H K MISHRA  
-V/S-  
KENDRIYA VIDYALAYA SANGHTAN

ITEM NO:69

FOR APPLICANTS(S) Adv. : Mr. S. K.Ojha

FOR RESPONDENTS(S) Adv.: Mr. H.K. Tripathy

Notes of The Registry	Order of The Tribunal
	<p>Ld. Counsel for the applicant files a memo to withdraw the OA. Ld. Counsel for the respondents is present. According, the OA is disposed of as withdrawn.</p> <p>( SWARUP KUMAR MISHRA) MEMBER (J) ( GOKUL CHANDRA PATI) MEMBER (A)</p> <p>pms</p>